

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.250/2021 in CP(IB) No.160/9/HDB/2020
NAME OF THE COMPANY	Tirumala Venkateshwara Paper and Board Pvt Ltd
NAME OF THE PETITIONER(S)	GP Harmon Recycling LLC
NAME OF THE RESPONDENT(S)	Tirumala Venkateshwara Paper and Board Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared. No one appeared for the Corporate Debtor. The matter stands adjourned for further consideration to 12.08.2021.

-sd/-

**MEMBER (TECHNICAL)**

-sd/-

**MEMBER (JUDICIAL)**

Karim